

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Yamuna Infradevelopers Private Limited Date of Commencement of Liquidation: 27-12-2019; List of Stakeholders as on Date: 31-01-2023; Name of IP: Ms. Rita Gupta; Process Number: 1; Last 5 digit of registration number: 10313

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				42115640				NA
2	Liquidation costs incurred till date				1316800				NA
3	Secured financial creditors	1	30816718	1	30816718				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	90249963	1	65542441		24707522		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	76810017	1			76810017		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	197876698	3	139791599		101517539		